

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.247
CP/24(AHM)2022

Proceedings under Section 7(7) of Co. Act, 2013

IN THE MATTER OF:

Suvidhi Industries Pvt Ltd
V/s
Registrar of Companies , Gujarat

.....Applicant

.....Respondent

Order delivered on: 07/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kaushik Nahar, PCS
For the Respondent :

ORDER

Re-list the matter before regular bench on 25.04.2024.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)